

public at large and what would be its like cost when introduced in the market?

**THE MINISTER OF HEALTH AND FAMIL WELFARE (SHRI I. M. L. FOTEDAR):** (a) to (c) The Indian Institute of Science, Bangalore and the Institute for Research in Reproduction, Bombay have been carrying out research on the role of Vitamin Carrier Protein in the maintenance of pregnancy. These studies have, so far, been carried out on animals. The initial results indicate that by neutralising protein carrier, the Vitamin Rivo flavin is prevented from reaching the foetus causing foetal degeneration and death. As such, the process may have potential for contraception or pregnancy termination.

Toxicity studies to determine the side effects of the process will have to be undertaken after results of the initial studies are well established. In view of the preliminary nature of the studies so far undertaken, the question of public use of the method does not arise at this stage.

#### **Implementation of recommendations of Bal Krishnan Committee**

**\*515. SHRI SUBRAMANIAN SWAMY:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum from some political parties in Delhi demanding for the implementation of Bal Krishnan Committee's recommendations about three separate corporations in Delhi;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

**THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):**

(a) to (c) The Committee on the Re-organisation of Delhi Set-up known as Balakrishnan Committee had observed that with the large increase in the popu-

lation of Delhi and its distribution in far-flung areas, the Municipal Corporation of Delhi has become un-wieldy, unmanageable and unable to give satisfaction to the public. It, therefore, recommended the setting up of separate compact municipal authorities, at convenient locations, each of which should be autonomous in its area to enable it to attend to the needs of the people in that area.

The re-structuring of Municipal Corporation of Delhi was discussed on 17.6.1992 with the leaders of various political parties and Members of Parliament from Delhi. On behalf of Congress-I party the view was expressed that any division of the existing Municipal Corporation of Delhi would lead to multiplicity of authorities and insurmountable difficulties in matters of coordination of various subjects relating to provision of civic amenities. The representatives of CPI and Janta Dal were also of the view that there should be a unified civic set-up with one Municipal Corporation. On behalf of the Bartiya Janta Party, however, it was urged that the constitution of civic bodies should be left to the Legislative Assembly rather than to the Central Government. In any case, there should at least be four Municipal Corporations in place of the existing Municipal Corporation of Delhi i.e. East Delhi, North Delhi, South Delhi and Rural Delhi Corporations.

3. The question of re-structuring of the civic bodies in Delhi is under consideration of Government.

#### **Dandakaranya project**

**\*516. DR. SHRIKANT RAMCHANDRA JICHKAR:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the expenditure annually incurred on the Dandakaranya Development Scheme during the last three years;

(b) what are the various schemes which are being implemented; and

(c) by when these schemes are likely to be completed?

**THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):** (a) During each of the years 1989-90, 1990-91 and 1991-92 expenditure of Rs. 237.99 lakhs, Rs. 149.77 lakhs and Rs. 65.12 lakhs respectively was incurred.

(b) and (c) The Pottery Irrigation Project in Orissa is under execution. It is likely to be completed by 1996. As its revised project estimates are yet to be sanctioned, Central expenditure under the Dandakaranya Scheme during the last three years has been only on making good the deficiencies identified in the assets of the Dandakaranya Project, already transferred to the States.

**Assistance from Asian Development Bank for Coal Handling Project at Paradip Port**

**\*517. DR. SANJAYA SINH:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Asian Development Bank has offered any assistance for the implementation of the Coal Handling Project at the Paradip Port; and

(b) if so, what are the details thereof?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER):** (a) Yes, Sir.

(b) Asian Development Bank have expressed their willingness to provide a loan of \$ 285 million for Paradip-Ennore Coal Transportation Project which includes \$ 134.85 million for creation of mechanised coal handling facilities at Paradip Port.

**Operation of RETINITIS PIGMENTOSA**

**\*518. DR. JINENDRA KUMAR JAIN:**

**CHOWDHRY HARI SINGH:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of successful operation of RETINITIS PIGMENTOSA by the doctors of Apollo Eye Institute Hyderabad;

(b) if so, what is the percentage of success of this operation;

(c) whether there is any proposal under Government's consideration to start this kind of operation at Dr. Rajendra Prasad Centre for Ophthalmic Sciences, New Delhi;

(d) if so, by when; and

(e) if not, what are the reasons therefor?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR):** (a) to (e): Retinitis Pigmentosa is a hereditary disease leading to abnormal pigmentation of the retina. The Apollo Eye Research Institute, Hyderabad has been offering medical and surgical treatment for this disease designed at a Medical complex at Moscow; they have claimed significant improvement in about 25 per cent of the cases treated by them.

The Dr. Rajendra Prasad Centre for Ophthalmic Sciences of AIIMS, New Delhi has no proposal to introduce a similar line of treatment as according to them no published data in English is available covering the technical aspects of operation of its success rate.

**आपत्कालीन अस्पतालों की स्थापना**

**\*519. श्रीमती सत्या बहिन :** क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :—

(क) क्या सरकार दिल्ली में सड़कों पर निरंतर, बढ़ते यातायात को ध्यान में रखते हुए दुर्घटनाग्रस्त व्यक्ति को तुरन्त उठाकर उसे चिकित्सा के लिए विशेष रूप से बनाए गए आपातकालीन अस्पतालों में पहुंचने को किसी योजना पर विचार कर रही है ;

(ख) यदि हां, तो उसका व्यौरा क्या है; और

(ग) यदि नहीं, तो ऐसे आपातकालीन अस्पतालों की स्थापना कब तक कर दिए जाने की सम्भावना है ?